

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok, 36, Janpath, New Delhi- 110001
PH.23353503 FAX-23753923

Docket No. 12/TT/2012

Date: 6.3.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for 400 KV D/C (Quad) Koderma - Gaya Transmission Line and associated bays at Gaya Sub-station associated with supplementary transmission System under DVC and Maithon right bank project in ER

Sir,

With reference to your above mentioned petition, please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 2.4.2012:

- a) Actual date of commercial operation/ updated status of transmission line commissioning. In case there is change in anticipated DOCO, revised CA/Management certificate required for the capital expenditure up to DOCO and projected additional capital expenditure thereafter along with associated funding details as on DOCO;
- b) Status of RCE if any approved. In absence of RCE, capital expenditure shall be restricted upto Apportioned Approved Cost.
- c) CA certificate indicating break-up of capital cost, IEDC and IDC as on anticipated DOCO 1.3.2012, from DOCO to 31.3.2010 and for projected expenditure thereafter.
- d) Detailed justification along with break up for each work under the specific item, for abnormally high cost variation in item nos. 1.2 & 1.3 (Preliminary works etc.), item nos. 2.1 (tower steel), 2.2 (Conductor) and 2.9 (Erection, Stringing and civil works);
- e) Impact of line length increase and M/C towers on quantity of material and cost of material as well as work (erection, stringing, foundation etc.) is to be submitted separately, so as to justify the cost variation as shown in Form 5B of the petition;
- f) Details of M/C towers along with its impact on quantity of transmission line material and cost is to be submitted;
- g) Detailed justification along with relevant documents and approval of competent authority for line length increase by about 53.75 %;

- h) Data for capital cost benchmarking in accordance with the commission's orders dated 27.04.2010 and 16.06.2010 benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)